

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ROYAL PRESSING & COMPONENTS PRIVATE LIMITED Date of Commencement of Liquidation: 13-02-2020; List of Stakeholders as on Date: 13-02-2020; Name of IP: Mr. Shashi Sharma; Last 5 digit of registration number: 12093

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	3025199	1	3025199				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	174614126	2	174614126		0	0	Annexure 3
4	Unsecured financial creditors	1	2414871	1	2414871		0	0	Annexure 4
5	Operational creditors (Workmen)	1	619527	1	619527		0	0	Annexure 5
6	Operational creditors (Employees)	4	2391273	4	1876273		0	515000	Annexure 6
7	Operational creditors (Government Dues)	3	2251837	3	2251837		0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	43340555	32	40432240		0	2908315	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		44	228657388	44	225234073	0	0	3423315	